

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17661-- JK (LD) of 2024

DATED:- 21 - 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 21- 10 - 2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.17661-JK(LD) of 2024 dated 21.10.2024

S. No	Case Type/ Case No./Case Year	OIC
1	WPC No. 1974/2024 titled Roop Chand Vs UT of J&K and Ors	Shri Pervez Ahmed Tehsildar Mughalmaidan 9906480459
2	WPC No. 2203/2024 titled Kunj Lal Raina Vs UT of J&K and Ors	Sh Nirbhay Sharma Tehsildar Kishtwar 9419130404
3	WPC No. 1941/2024 titled Khurshid Ahmed Butt Vs UT of J&K and ors	Dr AMit Kumar JKAS SDM Paddar, 9419131883
4	WPC No. 2210/2024 titled Munshi Ram and Ors Vs UT of J&K and Ors	Sh Mohd Idrees Lone, ACR Kishtwar 9419130404
5	WPC No. 1026/2024 titled Pervaiz Iqbal Rihoo Vs UT of J&K and Ors	Dr Shubh Ahmed Shad JKAS Tehsidlar Doda 9858288824
6	WPC No. 1986/2024 titled Bodh Raj & Ors Vs UT of J&K and Ors	SH Sunaina Saini Sub Divisonal Magistrate Ghahwal
7	WPC No. 1470/2024 title Teja Ram & Ors Vs UT of J&K and Ors	Shri Sudesh Kumar Tehsildar Vijaypur

